

ITEM NO.13
SECTION XIV

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 27597/2019

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 13-07-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ashwani Kumar Dubey, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2.

Ld. Counsel Mr. T. A. Khan appearing on behalf of Mr. B.V.Balramdas, Advocate on record appears for respondent No. 1 and seeks four weeks time for filing vakalatnama and counter affidavit.

Ld. Counsel, Mr Aditya Awasthi appears for respondent No. 2 and seeks four weeks time for filing vakalatnama and counter affidavit.

Ld. Counsel for petitioner makes request that the matter be listed before the Hon'ble Court after four weeks.

Record shows that respondent No. 1 has been served on 17.02.2020 and respondent No. 2 has been served on 14.02.2020. They have not filed counter affidavit till today. They are seeking four more weeks. Granted with a clear understanding that the matter will be listed before the Hon'ble Court after four weeks whether or not counter affidavit is filed as subsequent opportunity to file Counter Affidavit stands declined, however vakalatnama may be filed.

Matter be processed for listing in terms of the above.

ANIL LAXMAN PANSARE
Registrar